

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 27.11.2024

**NOTICE**

Please take notice that the following matters were not be taken up in the Court – II on 27.11.2024. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 333 of 2024 & I.A. No. 7067 of 2024  (PH)	Quantum Mutual Fund & Ors. Vs. ICICI Securities Ltd. & Anr.	27.11.2024	04.12.2024
2.	Comp. App. (AT) No. 334 of 2024 & I.A. No. 7071 of 2024  (PH)	Quantum Mutual Fund & Ors. Vs. ICICI Securities Ltd. & Anr.	27.11.2024	04.12.2024
3.	Comp. App. (AT) (Ins) No. 756 of 2023	Home Krafts Avenue Vs. Jayesh Sanghrajka & Ors.	27.11.2024	19.12.2024

By order of Hon'ble Chairperson  
-Sd/-  
Registrar